Government of India Ministry of Coal Lok Sabha Unstarred Question No. 802 To be answered on 20.12.2017

Coal Blocks

802. SHRIMATI K. MARAGATHAM:

Will the Minister of COAL be pleased to state:

- (a) whether the Government has reviewed the status of 72 coal blocks;
- (b) if so, the details thereof;
- (c) whether the Government has passed any order on the beneficiaries of the said 72 coal blocks; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS AND COAL (SHRI PIYUSH GOYAL)

(a) to (d): Status of all the allocated coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 is reviewed at the highest level. Ministry of Coal is in constant engagement with various stakeholders for enabling expeditious commencement of mining operations. Review meetings have been held at regular intervals for various number of coal mines with the allocattees of the coal mines/blocks as well as representatives of the State (s) concerned with a view to bring allocated coal mines into production expeditiously. The progress made by 72 coal mines was reviewed by the Nominated Authority in a meeting held on 21/26.12.2016 and action as required after due examination, on part of various State/Central agencies /allocattees were taken to enable the allocattees to develop the coal mines in a timely manner.
